

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 140(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Mr. M. K. Modi

Vs.

M/s Modi Industries Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	SUJEET KUMAR	Advocate	Petitioners	
2.	A. ind	Kumar Advocate	Respondents	
3.	Rahul Chaudhary	Advocate	Respondents	

Order dated 22.12.2016

CP No. 140(ND)/2013 Mr. M.K. Modi Vs. M/s Modi
Industries Ltd.

On joint application for adjournment, matter be listed on 2nd
Feb. 2017 for continuation of the hearing.

List on 02.02.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016